## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

C.P No. 1687/(MAH)/2017

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Lata Export Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE S. No.

CS Rahul R. Sahasvohida Sochasphidde R. Sahasvohida For Petitionery Applican

## ORDER CP No.1687/I&BP/NCLT/MB/MAH/2017

The Professional appearing on behalf of the Corporate Debtor is required to comply with all the requirements as prescribed in Form No.6. Some of the documents are missing. The Petitioner is given Seven days' time to rectify those mistakes.

List this matter on 1.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)